

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 3358
TO BE ANSWERED ON 04.08.2017

REDEVELOPMENT OF ICDS FRAMEWORK

3358. SHRI BAIJAYANT JAY PANDA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether the Government has conducted any study to determine whether the ICDS Scheme in its present form is able to provide adequate meals and sufficient protein to the children covered under it;
- (b) if so, the details and the outcome thereof, State/UT-wise; and
- (c) whether there is any proposal for redevelopment of the ICDS framework to ensure the provision of more protein rich foods to children, such as eggs and fortified pulses and if so, the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) & (b): The Supplementary Nutrition provided under the Anganwadi Services of Umbrella ICDS Scheme is meant to bridge the gap between the Recommended Dietary Allowance (RDA) and the Average Daily Intake (ADI). The Revised Nutritional and Calorific norms were issued by this Ministry on 24.02.2009 on the basis of data provided by the National Nutrition Monitoring Bureau under Ministry of Health & Family Welfare. Since Supplementary Nutrition component of the Anganwadi Services scheme has become a legal entitlement under the National Food Security Act, 2013, these norms have been laid down in Schedule II of the said Act.
- (c): No Madam.
